

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No.25/168/NCLT/AHM/2019

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2021**

Name of the Company:

Ashish Laxmiswarup Srivastava
V/s
DB Shapriya Construction Ltd & Anr

Section:

168 of the Companies Act, 2013.

ORDER


Learned Counsel Mr. Ritesh Singh appeared for the Petitioner.

Learned PCS Mr. Kunjal Dalal appeared for the Respondent.

Learned Counsel for the Petitioner submitted that right of the Respondent for filing reply to be closed, however, Learned Counsel for the Petitioner submitted that they have filed legal submissions not reply and that to without affidavit. Learned Counsel for the Respondent submitted that he will joined this issue at the time of hearing.

List the matter on 02.06.2021.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 5th day of April, 2021.